

बार विचार किया है। पिछली बार 7 नवम्बर, 1963 को वित्त मन्त्रियों की दिल्ली में हुई बैठक में जब इस सुझाव पर विचार किया गया था तो सभी राज्य सरकारों के प्रतिनिधि इस योजना को और अधिक वस्तुओं पर लागू करने के पक्ष में नहीं थे और इसीसे इस सुझाव को छोड़ दिया गया था। चूंकि संविधान के अन्तर्गत बिक्री-कर सामान्यतः कर निर्धारण का राज्य विषय है, इसलिए, जब तक सभी राज्य सरकारें इससे सहमत नहीं होती, केन्द्रीय सरकार इस सुझाव को अमल में नहीं ला सकती है।

[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): The suggestion to replace sales-tax by excise -duty, has been considered by the Central Government time and again. On the last occasion when this suggestion was discussed at the Conference of Finance Ministers held in New Delhi on the 7th November, 1963, representatives of all the State Governments were opposed to the extension of this scheme to any more commodities and the suggestion was, therefore, droppe'd. Since sales tax is generally a State subject of taxation under the Constitution, the Central Government cannot implement the suggestion, unless all the State Governments agree to it.]

HINDI LETTERS

774. PROF. SATYAVRATA SIDDHANTALANKAR: Will the Minister of FINANCE be pleased to state:

(a) the number of Hindi letters received in the offices under the Controller General of Defence Accounts located in Hindi-speaking areas during the year 1963-64; and

(b) the number, out of those letters, which were replied to (i) in Hindi, and (ii) in English?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) 1,741.

(b) English translation.

(b) (i) 951; (ii) 3.

The remaining 787 letters were filed as they mainly related to matters in respect of which specific replies were not necessary.

GRANTS BY PLANNING COMMISSION

775. SHRI M. P. BHARGAVA: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission gives financial aid to any organisations, official or non-official;

(b) if so, which are those organisations; and

(c) the amount of grant given to each annually?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes, Madam.

(b) and (c) A statement giving the required information is placed on the Table of the House.

STATEMENT

Name of Organisation	Amount of grant
	Rs.
1962-63	
(1) Bharat Sevak Samaj . . .	10,57,900
(2) Association for Moral and Social Hygiene in India, New Delhi . . .	15,760
(3) Bhartiya Grameen Mahila Sangh, New Delhi . . .	27,000
(4) Association of Voluntary Agencies for Rural Development, New Delhi . . .	6,500
(5) University Planning Forums	20,600
(6) University Grants Commission for construction of short distance Rifle Ranges	5,00,000
(7) Central Social Welfare Board, New Delhi . . .	35,000
(8) Shri Gurdev Seva Mandal, Amravati . . .	1,640
	16,64,400